

OA-409/90

17.03.93

(2)

Present : Sh. S.C. Gupta, Sr. counsel with Sh. A.K. Behra,  
counsel for the applicant.

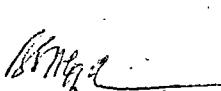
Sh. K.L. Bhandula, counsel for Respondents  
No.1 & 2.

Respondent No.3 in person.

When the case came up today for further directions, the learned counsel for the applicant stated that the relief sought in this application has already been given to the applicant and this fact has been mentioned in the counter dated 14.5.92. In the circumstances, the applicant seeks permission to withdraw this application.

In view of the submissions made by the learned counsel for the applicant, the application is dismissed as having been become infructuous.



  
(B.S. HEGDE)  
MEMBER(J)

  
(N.V. KRISHNAN)  
VICE-CHAIRMAN(A)